

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow

No. 575 /Admin. (Services)/2017

Dated: Allahabad: September 22, 2017

**Subject: Regarding Refresher Training Programme for Civil Judges under 14<sup>th</sup> Finance Commission Scheme at JTRI, UP, Lucknow.**

Sir,

With reference to your letter no. Ref. Trg. CJ(JD)/14<sup>th</sup>FC/R-1/2017/1489 dated 22.09.2017 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of Refresher Training Programme for Civil Judges (SD) under 14<sup>th</sup> Finance Commission Scheme at Judicial Training & Research Institute, U.P., Lucknow as indicated below:

Sl. No.	Name of Training	Duration	No. of Participants	Lists
1	Refresher Training Programme for Civil Judges (SD)	03 to 07 October, 2017	85	"A"

I am further to say that the officers mentioned in the lists 'A' (excluding Sri Shitla Prasad, Chief Judicial Magistrate at Sl. No. 24 in the List 'A' and Sri Ankit Goel, Civil Judge (Junior Division) at Sl. No. 84 in the List 'A') have been nominated for Refresher Training Programme from 03.10.2017 to 07.10.2017 at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

**Joint Registrar (Judicial) (Services)**

No. 575 (i)/Admin. (Services)/2017

dated: September 22, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Aligarh, Allahabad, Azamgarh, Baghpat, Bahraich, Ballia, Balrampur, Banda, Basti, Bhadohi at Gyanpur, Budaun, Bulandshahar, Deoria, Etah, Etawah, Faizabad, Farrukhabad, Ghaziabad, Gonda, Gorakhpur, Hapur, Hardoi, Hathras, Jalaun at Orai, Jhansi, Kanpur Nagar, Kasganj, Kushi Nagar at Padrauna, Lalitpur, Lucknow, Maharajganj, Mahoba, Mathura, Mau, Meerut, Mirzapur, Moradabad, Pilibhit, Pratapgarh, Raibareli, Ramabai Nagar, Rampur, Saharanpur, Shravasti at Bhinga, Sultanpur and Varanasi with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date for participation in the aforesaid training.
3. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Assistant Registrar (Services)**

**INSTITUTE OF JUDICIAL TRAINING & RESEARCH, U. P., LUCKNOW**

**Capacity Building under 14th Finance Commission Scheme  
Refresher Training Programme for  
Civil Judges (S.D.) of UP (RTFC-1)  
Duration: 03.10.2017 to 07.10.2017**

Sl. No.	Batch	I.D.	Name	Designation	Place of Posting
1.	1986	5413	RAJENDRA RAM (Civil Judge SD)	Judge, Small Causes Court	Saharanpur
2.	1997	5908	RAJ MANI	Secretary, District Legal Services Authority	Ballia
3.	1999	5930	KHALIQUZZAMA	Secretary, District Legal Services Authority	Banda
4.	1999	6011	ALI RAJA	Judge Small Causes Court	Agra
5.	1999	5996	RAMENDRA KUMAR	Secretary, District Legal Services Authority	Etawah
6.	1999	6033	CHANDRA SHEKHAR-II	Secretary, District Legal Services Authority	Azamgarh
7.	1999	5956	RAMA KANT PRASAD	Addl. Civil Judge (Sr.Div.)/ACJM.	Mirzapur
8.	1999	5958	BASANT KUMAR JATAV	Secretary, District Legal Services Authority	Bahraich
9.	1999	5959	MOHAN LAL	Secretary, District Legal Services Authority	Basti
10.	1999	6013	VIJAY KUMAR AZAD	Chief Judicial Magistrate	Sultanpur
11.	1999	5962	RAJESH KUMAR-III	Chief Judicial Magistrate	Banda
12.	1999	6008	CHANDRA MANI	Judge Small Causes Court	Lucknow
13.	1988	5618	OM PRAKASH-VI	Secretary, District Legal Services Authority	Agra
14.	2000	6159	SUNDER LAL	Chief Judicial Magistrate	Kasganj
15.	2000	6055	RAM KISHOR-III	Chief Judicial Magistrate	Maharajganj
16.	2000	6141	MOHD. SAPHEEK	Secretary, District Legal Services Authority	Deoria
17.	2000	6037	ANIL KUMAR YADAV-II	Civil Judge (Senior Div.)	Jalaun at Orai
18.	2000	6049	RAM DAYAL	Secretary, District Legal Services Authority	Allahabad
19.	2000	6076	SUNIL KUMAR SINGH-III	Secretary, District Legal Services Authority	Saharanpur
20.	2000	6035	SHOBH NATH SINGH	Secretary, District Legal Services Authority	Mahoba
21.	2000	6138	SMT. ANJANA	Judge Small Causes Court	Allahabad
22.	2000	6100	SHIV KUMAR	Secretary, District Legal Services Authority	Mau
23.	2000	6119	RAJ VIR SINGH	Civil Judge (Senior Div.)	Shravasti at Bhinga
24.	2000	6036	SHITLA PRASAD	Chief Judicial Magistrate	Jalaun at Orai <b>(Suspended)</b>
25.	2000	1874	BHARTENDU PRAKASH GUPTA	Judge Small Causes Court	Ghaziabad
26.	2003	6176	SANJEEV KUMAR SINGH	Chief Judicial Magistrate	Bhadohi at Gyanpur
27.	2003	6192	ABHINITAM UPADHYAY	Secretary, District Legal Services Authority	Aligarh
28.	2003	6202	NITISH KUMAR RAI	Civil Judge (Senior Div.)	Etah-Jalesar
29.	2003	6203	SMT. SANDHYA SRIVASTAVA	Chief Judicial Magistrate	Lucknow
30.	2003	6204	RAKESH KUMAR SINGH-I	Chief Judicial Magistrate	Etah
31.	2003	6205	PREMENDRA KUMAR	Chief Judicial Magistrate	Balrampur
32.	2003	6206	NISHA SRIVASTAVA	Judge Small Causes Court	Moradabad
33.	2003	6207	BHAGIRATH VERMA	Judge Small Causes Court	Faizabad
34.	2003	6208	VIJAY KUMAR-II	Civil Judge (Senior Div.)	Sultanpur
35.	2003	6209	MOHD. ASLAM SIDDIQUI	Chief Judicial Magistrate	Budaun
36.	2003	6210	VIKAS NAGAR	Chief Judicial Magistrate	Pilibhit
37.	2003	6211	ASHISH VARMA	Civil Judge (Senior Div.)	Lucknow
38.	2003	6212	MOHD. NEYAZ AHMAD ANSARI	Judge Small Causes Court	Gorakhpur
39.	2003	6213	RAKESH TRIPATHI	Judge Small Causes Court	Varanasi
40.	2003	6214	AMIT MALAVIYA	Chief Judicial Magistrate	Ballia
41.	2003	6215	MOHD. AHMAD KHAN	Civil Judge (Senior Div.)	Banda
42.	2003	6216	ABHAI SRIVASTAV	Chief Judicial Magistrate	Varanasi
43.	2003	6217	MUKESH KUMAR SINGH	Chief Judicial Magistrate	Baghpat
44.	2003	6218	ANUTOSH KUMAR SHARMA	Chief Judicial Magistrate	Hapur
45.	2003	6219	PRAMOD KUMAR-IV	Chief Judicial Magistrate	Rampur
46.	2003	6220	SUSRI NIRUPAMA VIKRAM	Judge Small Causes Court	Meerut
47.	2003	6221	RAJEEV RANJAN	Chief Judicial Magistrate	Farrukhabad
48.	2003	6222	PAWAN KUMAR SRIVASTAVA	Chief Judicial Magistrate	Pratapgarh
49.	2003	6223	SMT. PRATIBHA SAXENA-II	Civil Judge (Senior Div.)	Rampur
50.	2003	6224	SMT. GARIMA SINGH	Chief Judicial Magistrate	Gonda
51.	2003	6225	SMT. ARTI FAUZDAR	Civil Judge (Senior Div.)	Varanasi
52.	2003	6226	Dr. SATYAWAN SINGH	Civil Judge (Senior Div.)	Bhadohi at Gyanpur
53.	2003	6227	RAJESH PARASHER	Chief Judicial Magistrate	Faizabad
54.	2003	6228	VIKAS GUPTA	Judge Small Causes Court	Kanpur Nagar
55.	2003	6229	SMT. KAVITA MISHRA	Chief Judicial Magistrate	Agra
56.	2003	6230	KM. RESHMA PRAWEEEN	Chief Judicial Magistrate	Allahabad
57.	2003	6231	KASHI NATH	Judge Small Causes Court	Bulandshahar
58.	2003	6232	SANJAY KUMAR SINGH-I	Judge Small Causes Court	Jhansi
59.	2003	6233	RAJESH NARAYAN MANI TRIPATHI	Judge Small Causes Court	Aligarh
60.	2003	6234	UMA KANT JINDAL	Special C.J.M.	Varanasi
61.	2003	6235	SMT. DEEPA RAI	Chief Judicial Magistrate	Saharanpur
62.	2003	6236	KM. ALPANA SHUKLA	Chief Judicial Magistrate	Mathura
63.	2003	6237	GYANENDER SINGH YADAV	Civil Judge (Senior Div.)	Allahabad
64.	2003	6238	GAURAV KUMAR	Chief Judicial Magistrate	Hathras
65.	2003	6276	GAURAV SHARMA	Civil Judge (Senior Div.)	Lucknow Mohanlalganj
66.	2003	6286	PAWAN KUMAR SHUKLA	Civil Judge (Senior Div.)	Etah
67.	2003	6511	RAJAT VERMA	Addl. Civil Judge (Senior Div.)/ACJM	Allahabad
68.	2003	6340	SMT. SAPNA SHUKLA	Secretary, District Legal Services Authority	Sultanpur
69.	2003	6359	MAHESH CHANDRA VERMA	Addl. Civil Judge (Senior Div.)/ACJM	Saharanpur
70.	2003	6372	ANAND PRAKASH SINGH	Chief Judicial Magistrate	Lalitpur
71.	2003	6402	ARUN KUMAR-II	Civil Judge (Senior Div.)	Farrukhabad

72.	2003	6425	SMT. SHALINI SAGAR	Secretary, District Legal Services Authority	Kushi Nagar at Padrauna
73.	2003	6458	SMT. PRATIBHA NARAYAN	Chief Judicial Magistrate	Raibareli
74.	2003	6490	SMT. REKHA SINGH	Addl.Chief Judicial Magistrate	Hathras
75.	2006	1623	PRASHANT BILGAIYAN	Addl. Civil Judge (Senior Div.)/ACJM	Agra
76.	2006	1543	SUSHRI RASHMI SINGH	Addl. Civil Judge (Senior Div.)/ACJM	Faizabad
77.	2006	1558	ROHIT AGRAWAL	Addl. Civil Judge (Senior Div.)/ACJM	Etah
78.	2006	1707	SMT. EKTA VERMA	Addl. Civil Judge (Senior Div.)/ACJM	Ramabai Nagar
79.	2006	1572	SUSHRI NOORI ANSAR	Addl. Civil Judge (Senior Div.)/ACJM	Ghaziabad
80.	2006	1598	SUSHRI SHAGUN PANWAR	Addl. Civil Judge (Senior Div.)/ACJM	Farrukhabad
81.	2006	1700	SUSHRI SUNEETA SHARMA	Addl. Civil Judge (Senior Div.)/ACJM	Hardoi
82.	2006	1668	SURENDRA PRATAP YADAV	Addl. Civil Judge (Senior Div.)/ACJM	Varanasi
83.	2006	1789	POONAM SINGH-II	Addl. Civil Judge (Senior Div.)/ACJM	Ghaziabad
84.	2006	1679	ANKIT GOEL	Civil Judge (Junior Div.)	Mahoba- Kulpahar <b>(Suspended)</b>
85.	2013	2154	DEVENDRA KUMAR-II	Civil Judge (Junior Div.)	Bhadohi at Gyanpur